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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others
NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 8 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) SIGNATURE	DESIGNATION
REPRESENTATION BY WHOM	

1. A.V. RADHAKRISHNAN for (AVR Associates)	for R9	D. Neli
2. SANDEEP KUMAR.	for R3 to R6	
3. R. VIDHYASANKAR R. ASHOK KUMAR }	Counsel for Petitioners	
4. E. OMPRAKASH for Ramalingam & Associates	Counsel for Y to R8 Respondents	

ORDER

Shri R Ashok Kumar, counsel for petitioners present. Shri Sandeep Kumar, representing senior counsel for R3 to R6, Shri E Omprakash, counsel for R7 & R8 and Ms Uma Devi, counsel for R9 are present. Counsel for petitioner filed rejoinder to the counter filed by R3 to R6 by serving a copy to the other side. Counsel for R7 & R8 sought time for filing reply and counsel for R9 also sought time for filing counter. Time extended at request. Put up on 07.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)